

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/23(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	SULOCHANA AGARWAL VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. B. Kumar Sen, Adv. : For Operational Creditor

Mr. Danyal Ahmed, Adv. : For Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for Operational Creditor states that the arguing counsel is busy before Hon'ble High Court at Calcutta.
3. Matter is adjourned to **14/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**